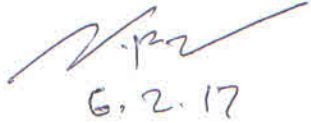
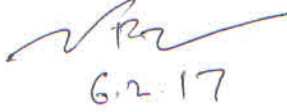


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 67/16
PETITION NUMBER	:	TP 14/16
NAME OF THE PETITIONER (S)	:	ARUN BHAT
NAME OF THE RESPONDENT (S)	:	BANANA COUNTRY RESORT(P) LTD. & 4 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	K. VENKAT RAMANI 41280811	Counsel for R-5	 6.2.17
2.	K. VENKAT RAMANI 41280811	Representative Counsel for R1-4	 6.2.17
3.	C. R. RAGHAVENDRA 41283337	Counsel for Petitioner	 6.2.17

ORDER

Counsel for Petitioner is present. Counsel for Respondents
is also present. Counter is filed in I.A. 19/16.

Heard both sides. For orders, posted to 14-02-2017.


Member (T)


Member (J)